

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

136. R.A. 7/2022

IN C.P. 78/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Union of India Through Serious Fraud

Investigation Office

V/s.

Utkarsha Plotters & Multi-Agro Solutions India Limited

SECTION 224 (2), 271-272 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

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